

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2014

Dated : 1st October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Byrnihat Industries Association Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Shikha Ohri

ORDER

At the request of the learned counsel for the State Commission, post the matter for hearing on **5th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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